

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/1958 1A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Malasri Nandi,  
District and Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 5<sup>th</sup> April, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.1/18/21/1582 Dated 3<sup>rd</sup> April, 2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.04.2021 and 17.04.2021 along with station leave permission w.e.f. the morning of 11.04.2021 till the evening of 18.04.2021**, has been granted. The Addl. District and Sessions Judge, Cachar, Silchar and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-20/2001/1959/A, dated 5.4.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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